Office of CGPDTM, Mumbai
Govt. of India

PUBLIC NOTICE

Dated 25th March, 2020

Pursuant to ORDER No. 40-3/2020-DM-I(A) dated 24th March, 2020 of Ministry of Home Affairs, Govt. of India and Guidelines annexed therewith, all the Offices under administrative control of O/o CGPDTM will remain close for a period of 21 days with effect from 25.03.2020.

In view the above, the due dates of times-lines/periods prescribed under different IP Acts and Rules administered by the O/o CGPDTM with respect to completion of various acts/activities, filing of any reply/document, payment of fees, etc. regarding any IP applications filed with the offices under the administrative control of the O/o CGPDTM shall be the date on which the offices will re-open.

SD/-

Controller General of Patents, Designs & Trade Marks